## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/674/(IB)/2017

NAME OF THE PETITIONER(S)

: RELIANCE COMMERCIAL FINANCE LTD

NAME OF THE RESPONDENT(S)

: VASAN DENTAL HOSPITAL PVT LTD

UNDER SECTION

: 7 RULE 4

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

for Rajagopal + Raghunalhan
Adhrocalio

K. Moro ally

Counsel for

## **ORDER**

Counsel for petitioner/financial creditor present. Counsel appearing on behalf of respondent prayed for time to file vakalat and counter and stated that they have not received copy of the petition. Counsel for petitioner is directed to provide a copy of the petition to the respondent. Time extended at request. Put up on 11.12.2017.

S Vijayaraghavan Member (Technical)

-50-K Anantha Padmanabha Swamy Member (Judicial)